

Central Administrative Tribunal  
Principal Bench  
New Delhi.

OA No. 1644/91

Hon'ble Mrs. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri R.K. Ahooja, Member (A)

New Delhi, this 23rd day of November, 1995.

Shri N.D. Singh,  
A-86, State No.  
Inder Vihar Extn.  
Johripur,  
Delhi-94.

... Applicant

## versus

i) Union of India through  
Secretary, Ministry of Communications  
Sancha Bhawan,  
20 Ashoka Road  
New Delhi. 110001.

ii) The General Manager,  
Delhi Telephones,  
Khurshid Lal Bhawan,  
New Delhi.

iii) The Managing Director,  
MTNL, Hotel Kanishka Plaza  
Ashoka Road,  
New Delhi.

## Respondents

### ORDER (Oral)

Hon'ble Shrimati Lakshmi Swaminathan, Member(J)

None for the parties, on the second call.

We note that none was present even on earlier occasions.

on 24.11.95. On that date an order had been passed that the matter will be taken up for disposal whether the parties appear or not.

2. In view of the ~~above~~<sup>above</sup>, the case is dismissed for default and non-prosecution.

*R.K. Ahuja*  
( R.K. Ahuja )

Member (A)

*Lakshmi Swaminathan*  
( Lakshmi Swaminathan )

Member (J)

SCS